SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF CHHATTISGARH, BILASPUR W.E.F 21.08.2023.

S.No.	Name of Hon'ble Judges	<u>Jurisdiction</u>
		All Bail Applications under Section
		438 Cr.P.C.
		 Appeals under Section 14A of the
		Scheduled Castes & Scheduled
24	Hamible Cingle Bonch IV	Tribes (Prevention of Atrocities) Act,
01.	Hon'ble Single Bench-IV	1989, arising out of order of the
	Hon'ble Mr. Justice Narendra Kumar	Special Court under Section 438
	Vyas	Cr.P.C. and 439 Cr.P.C.
		Writ Petition (C) upto the year 2017
	:	Writ Petition (Service) from the year
		2022 onwards.
		Tied up Matters.
		 Transfer Petition (Criminal)
		 Criminal Appeal from the year 2003
	Hon'ble Single Bench-V	to 2005
02.	Hon'ble Mr. Justice Deepak Kumar	 Writ Petition (Service) from the year
	Tiwari	2020 to 2021.
		Tied up Matters.
		Second Appeals.
		First Appeals.
		 Transfer Petition (Civil).
03.		 All other Civil Matters which have
	Hon'ble Single Bench-VI	not been assigned to any Single
00.	Hon'ble Mr. Justice Sachin Singh	Bench.
	Rajput	Writ Petition (Service) of the year
		2019.
		Tied up Matters
		All Bail Applications under Section
	Hon'ble Single Bench-VIII	439 Cr.P.C.
04.		 Criminal Revisions from the year
	Hon'ble Mr. Justice Sanjay Kumar Jaiswal	2013 onwards
		Tied Up Matters
Note	:- The Roster dated 01.08.2023 w.e.f. 0	07.08.2023 is modified to the above extent.

Internet.

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.		
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3.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.		
4.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.		
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.		
6.	The Registrar General, High Court of Chhattisgarh, Bilaspur.		
7.	The Additional Registrar (Judicial)/ Central Filing Section.		
8.	The Advocate General, Government of Chhattisgarh, Bilaspur.		
9.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.		
10.	The Secretary, High Court Legal Services Committee, Bilaspur.		
11.	The Secretary, High Court Bar Association, Bilaspur.		
12.	The Deputy/Assistant Registrars/ Section Officers/ Civil/ Criminal/ Writ/ Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.		
13.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on		

(K. Vinod Kujur) Registrar (Judicial)